

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL D.NO(s). 1174 OF 2008
(For prel.hearing)

COMMISSIONER OF CUSTOMS, CHENNAI

Appellant (s)

VERSUS

M/S TOYOTA TSUSHO PVT. LTD.

Respondent(s)

(With appln(s) for condonation of delay in filing appeal)

Date: 25/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. M.Chandrashekharan,ASG.
 Mr. P.Narasimhan,Adv.
 Mr. B.V. Balaram Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.
Issue notice.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER